HIGH COURT OF CHHATTISGARH, BILASPUR
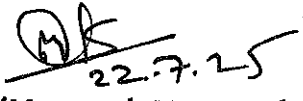
NOTIFICATION

No. __13749__ / Checker   Bilaspur, Dated __22__ July, 2025
III –6–1/2007 (Pt.I)

In exercise of the powers conferred under sub section (3) of Section 9 read with Section 26 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon **Miss Suniti Netam, J.M.S.C., Kanker.**

BY ORDER OF THE HIGH COURT

22.7.25

(Maneesh Kumar Thakur)
Registrar General

Endt. No. __1375C__ / Checker   Bilaspur, Dated 22 July, 2025
III –6–1/2007 (Pt.I)

1. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.

2. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

3. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur for information.

4. The Principal District and Sessions Judge, **Uttar Bastar Kanker** for information and necessary action.

5. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.

6. The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E./ Confidential), High Court of Chhattisgarh, Bilaspur, for information.

7. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.

8. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.

9. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.

10. The Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazettee.

11. Miss Suniti Netam, J.M.S.C., Kanker for information & necessary action.

12. The Senior Court Manager, High Court of Chhattisgarh, Bilaspur for information

13. Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.

22.7.25
(Maneesh Kumar Thakur)
Registrar General